

HCC No. 13/2018

HIGH COURT OF KARNATAKA,
HIGH COURT BUILDINGS, BENGALURU-1
DATED: 5th September 2019

EXTENSION OF TIME NOTIFICATION

Tender is called by the High Court of Karnataka, Bengaluru for procurement of 75 Nos of Servers i.e., 29 Nos. of Tower Servers, 39 Nos. of Rack Servers for District and Taluka Courts in the State and 6 Nos. of High end Rack Servers for High Court of Karnataka, Bengaluru, Benches at Dharwad and Kalaburagi and 1 No. of High end Tower Server to the Bangalore Mediation Centre with buyback of old servers under Phase-II of e-Courts Project, Hon'ble Supreme Court of India, New Delhi through e-Procurement Portal of Centre for e-Governance, Bengaluru. The last date was extended to **03.09.2019 at 4.00 P.M.**

Due to maintenance of e-Procurement Portal, the last date for uploading the Tender is further extended upto **11.09.2019.**

Sd\-
(T.G.SHIVASHANKARE GOWDA)
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU.